NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 82(ND)2015 CA. NO.

CORAM:

PA

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON/BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2016 AT 10.30 A.M.

NAME OF THE COMPANY: M/s. Mr. Vineet Sharma V/s. Bass Metal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

DESIGNATION REPRESENTATION SIGNATURE S.NO.

2- Aishwaeya 3 Adv. Petrianer Allishae Mishee 3 Adv. Petrianer Mishee

None for the petitioner.

Learned counsel for Respondents Nos.2 & 3 confirms that the interim order passed on 01.06.2016 has been complied with. He however, prays for some time to file his reply.

Let the same be filed before the next date of hearing i.e., 26th July, 2016 at 10.30 3. Sdr a.m.

> (Ina Malhotra) Member Indicial Sd1-

(R. Varadharajan) Member Judicial

At this stage, Ms. Aishwarya Mishra, has appeared on behalf of the petitioner and has been informed about the proceedings.